Shortage of yarn supply

3684. SHRI T.T.V. DHINAKARAN: Will the Minister of TEXTILES be pleased to state:

- (a) whether there is acute shortage of yarn supply; and
- (b) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Textiles Ministry has received a number of representations from garment and handloom sector regarding supply line distortions and steep increases in yarn prices.

- (b) To ensure adequate domestic yarn availability, Government has initiated the following measures:-
 - (i) Registration of yarn exports.
 - (ii) Removal of DEPB incentive on yarn exports and
 - (iii) Test check of fulfilling the hank yarn obligations to ensure adequate yarn supply to handloom weavers.

12.00 Noon

PAPERS LAID ON THE TABLE

श्री एस.एस. अहलुवालिया (झारखंड): उपसभापति जी, आज सुबह ...(व्यवधान)...

DR. V. MAITREYAN: Sir, legal tapping by the Government incriminates ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Papers to be laid. ...(Interruptions)... Shri Mullappally Ramachandran....(Interruptions)...

DR. V. MAITREYAN (Tamil Nadu): Mr. Raja ...(Interruptions)... We want. ...(Interruptions)...

श्री उपसभापति : पेपर्स तो lay करने दीजिए, आपने हर वक्त cooperate किया है, पेपर्स lay करने दीजिए। Shri Mullappally Ramachandran....(Interruptions)... Please let the papers be laid.

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I lay on the Table, under sub-section (4) of Section 18 of the Citizenship Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs:-